

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4186  
ANSWERED ON:19.02.2014  
IRREGULARITIES IN ENTRANCE EXAMINATIONS  
Choudhary Shri Harish;Laguri Shri Yashbant Narayan Singh

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of complaints received by the Government regarding reported Irregularities / violation of norms in entrance examinations for admission into engineering colleges in the country during the last three years;
- (b) whether any investigation has been conducted by the Government in this regard;
- (c) if so, the details thereof and the persons/colleges found guilty in the matter and the action taken against them, State-wise; and
- (d) the corrective measures taken by the Government to curb such irregularities in conducting entrance examinations for admission to engineering colleges?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a): As reported by the Organising Chairmen, Joint Entrance Examination (JEE), 2011, 2012 and 2013 and the Central Board of Secondary Education (CBSE), there are no complaints of irregularities / violation of norms in the Joint Entrance Examination (JEE) and the All India Engineering Entrance Examinations (AIEEE) for admission to the Indian Institutes of Technology (IITs), the National Institutes of Technology (NITs), etc, in the country in the last three years.
- (b) to (d) : Do not arise.